

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3652**  
TO BE ANSWERED ON 03.04.2017

**WORKDAYS UNDER MGNREGA**

**3652. DR. SATYANARAYAN JATIYA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of days for which work has been allocated on an average and per day wage rate at which such work is allocated under MGNREGA and the amount spent on it during last three years, year-wise and State-wise;
- (b) the detail of various infrastructural works listed under MGNREGA; and
- (c) the maximum number of workdays demanded under MGNREGA and the steps taken to provide work all through the year?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): Details of average days per household, average wage per personday and expenditure on wage under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year (as on 29.03.2017) is at **Annexure-I**.

(b): The list for infrastructural works under Schedule I of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is at **Annexure-II**.

(c): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme. The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides for the enhancement of livelihood security of the households in rural areas of the States/UTs by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. 235 crore persondays generated in financial year 2015-16, highest in last five financial year.

The Government is actively engaged with State Governments/UTs in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), all States/UTs have been requested for the following:

- (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) to expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.

**Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No. 3652 dated 03.04.2017.**

SI No	States	Average days per households				Average wage per person/day (In Rs.)				Expenditure on wage (Rs. In lakh)			
		2013-14	2014-15	2015-16	2016-17*	2013-14	2014-15	2015-16	2016-17*	2013-14	2014-15	2015-16	2016-17*
1	ANDHRA PRADESH	50	47	55	50	112.00	116.33	129.50	145.42	336137.64	171552.13	261061.09	276868.27
2	ARUNACHAL PRADESH	26	14	28	39	134.83	153.23	167.14	171.97	5948.85	1948.59	3939.38	8022.12
3	ASSAM	24	22	32	29	151.87	166.98	178.94	181.95	45386.32	33314.26	38277.93	122624.61
4	BIHAR	42	34	45	36	152.64	165.73	176.80	176.76	108772.85	52969.31	102840.79	143649.94
5	CHHATTISGARH	52	32	47	40	142.98	150.18	152.80	158.85	147203.37	124318.14	86425.59	198452.21
6	GOA	23	24	18	18	178.32	195.28	203.00	229.36	204.68	339.21	215.26	264.59
7	GUJARAT	40	35	40	38	130.81	148.48	158.49	164.95	28982.18	27848.58	30564.23	46852.10
8	HARYANA	36	28	29	30	215.16	238.06	253.32	260.06	24729.24	15998.99	10499.27	22594.29
9	HIMACHAL PRADESH	52	42	42	44	137.46	153.42	161.24	169.11	37688.65	28653.59	28709.47	40769.31
10	JAMMU AND KASHMIR	51	36	48	47	144.72	156.15	163.89	172.80	39584.84	17862.82	34156.57	37695.01
11	JHARKHAND	38	41	52	40	137.97	157.96	161.97	166.98	58001.35	70174.17	88297.00	114339.51
12	KARNATAKA	50	40	48	50	173.62	190.26	203.70	223.40	142392.37	98901.23	112047.89	211889.15
13	KERALA	57	43	49	46	180.16	214.28	231.82	243.12	120293.39	149777.95	140219.19	207164.51
14	MADHYA PRADESH	42	42	46	39	139.03	149.12	149.83	156.02	165695.13	181038.71	145969.50	215658.82
15	MAHARASHTRA	45	53	60	49	159.77	164.64	175.43	183.33	80887.02	103880.81	130954.00	131247.72
16	MANIPUR	25	22	16	20	153.01	174.93	189.96	196.95	17442.14	17412.43	14425.33	18856.85
17	MEGHALAYA	59	48	54	63	145.45	152.98	162.87	168.94	24566.52	21025.49	18484.02	51350.09
18	MIZORAM	76	22	69	88	148.00	169.99	183.00	187.99	20430.46	7411.49	24324.12	11979.85
19	NAGALAND	45	22	51	64	134.98	154.24	166.98	171.98	20101.31	8819.65	12774.31	37603.24
20	ODISHA	42	36	45	37	141.27	161.46	188.02	171.51	92605.33	71410.85	157721.05	138946.51
21	PUNJAB	33	22	30	28	182.17	197.62	205.76	214.01	17081.40	15248.42	22712.91	43759.07
22	RAJASTHAN	51	46	55	55	106.60	109.17	116.41	125.25	181722.27	210413.76	249947.03	335351.99
23	SIKKIM	70	43	67	63	136.38	155.68	168.73	173.83	5849.65	3484.66	5598.75	7955.73
24	TAMIL NADU	59	47	61	59	103.56	122.95	133.45	140.51	364088.42	312138.09	463337.37	445087.27
25	TELANGANA	NA	42	55	39	NA	114.92	127.09	137.44	NA	114479.39	183387.12	138204.47
26	TRIPURA	88	88	94	79	133.28	150.54	159.15	165.21	69714.95	69410.01	91949.61	75552.98
27	UTTAR PRADESH	35	34	34	31	141.61	155.54	160.88	173.73	222756.04	196601.26	232433.16	325940.47
28	UTTARAKHAND	42	32	41	42	141.78	155.96	160.97	173.96	23116.12	19244.82	32454.32	50380.18
29	WEST BENGAL	37	33	47	39	147.09	164.06	169.91	171.21	249379.61	271234.98	364312.05	551499.24
30	ANDAMAN AND NICOBAR	48	39	28	28	199.51	223.15	229.15	231.21	1610.00	815.35	226.70	67.20
31	LAKSHADWEEP	24	26	24	14	166.00	195.00	206.84	216.36	33.84	21.91	7.64	0.00
32	PUDUCHERRY	21	13	17	17	123.00	140.64	147.26	175.85	1041.48	529.66	824.92	942.45
	<b>Total</b>	<b>46</b>	<b>40</b>	<b>49</b>	<b>44</b>	<b>132.69</b>	<b>143.92</b>	<b>154.08</b>	<b>161.79</b>	<b>2653447.42</b>	<b>2418280.71</b>	<b>3089097.57</b>	<b>4011569.75</b>

NA= Not Applicable

\*as on 29.03.2017

**Annexure-II referred in reply to part (b) of Rajya Sabha Unstarred Question No. 3652 dated 03.04.2017.**

**Category C: COMMON INFRASTRUCTURE FOR NRLM COMPLIANT SELF HELP GROUPS**

- (i) Works for promoting agricultural productivity by creating durable infrastructure required for bio-fertilizers and post-harvest facilities including pucca storage facilities for agricultural produce.
- (ii) Common work-sheds for livelihood activities of self-help groups.

**Category D: RURAL INFRASTRUCTURE:**

- (i) Rural sanitation related works, such as, individual household latrines, school toilet units, Anganwadi toilets either independently or in convergence with schemes of other Government Departments to achieve 'open defecation free' status and solid and liquid waste management as per prescribed norms.
- (ii) Providing all-weather rural road connectivity to unconnected villages and to connect identified rural production centres to the existing pucca road network; and construction of pucca internal roads or streets including side drains and culverts within a village.
- (iii) Construction of play fields.
- (iv) Works for improving disaster preparedness or restoration of roads or restoration of other essential public infrastructure including flood control and protection works, providing drainage in water logged areas, deepening and repairing of flood channels, chaur renovation, construction of storm water drains for coastal protection.
- (v) Construction of buildings for Gram Panchayats, women self-help groups' federations, cyclone shelters, Anganwadi centres, village haats and crematoria at the village or block level.
- (vi) Construction of Food Grain Storage Structures for implementing the provisions of The National Food Security Act 2013 (20 of 2013).
- (vii) Production of building material required for construction works under the Act as a part of the estimate of such construction works.
- (viii) Maintenance of rural public assets created under the Act; and
- (ix) Any other work which may be notified by the Central Government in consultation with the State Government in this regard.

